

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

.....

O.A.No.640/49.

New Delhi, this the 8th day of July, 1994.

SHRI J.P. SHARMA, MEMBER (J).

SHRI S.R. ADIGE, MEMBER (A).

Som Nath Malhotra,
S/o Late Shri Ram Lubhaya,
r/o C-40, New Govind Pura,
Delhi.1

...Applicant

By advocate : Shri S.P.Sharma, though not present.

Versus

1. Lt. Governor, Delhi.

2. The Director,
Directorate of Training and
Technical Education, Rouse
Avenue, New Delhi.

...Respondents.

By advocate : Shri J.S.Bali, though not present.

ORDER (ORAL)

J.P.SHARMA :

The applicant has filed this application on 26.3.1990 after he had already superannuated from the post of Craft Instructor w.e.f. 31.3.1989. He has prayed for award of selection grade w.e.f. 5.9.1971 instead of 9.2.77. The applicant is not present to press the application which is barred by delay and laches. In any case, we dismiss the case in default of the applicant for non-prosecution, leaving the parties to bear their own costs.

Anil
(S.R.ADIGE)
MEMBER (A)
8.7.1994.

J.P.
(J.P.SHARMA)
MEMBER (J)
8.7.1994.

'KALRA'